As per available information, the number of communal incidents in the States of Jammu and Kashmir, Uttar Pradesh and Andhra Pradesh in the last three years is given in Statement (See below).

(c) To prevent communal incidents and to maintain communal harmony in the country, the Central Government assists the State Governments/Union Territory Administrations in a variety of ways like sharing of intelligence, sending alert messages, sending Central para-military Forces including the composite Rapid Action Force created specially to deal with communal situations, to the concerned State Governments on specific requests and in the modernization of the State Police Froces. In addition, the Union Government sends advisories in this regard from time to time. The Central Government has also circulated revised Guidelines to promise communal harmony, to the States and Union Territories in the month of June, 2008.

Further, the Central Government has introduced a Bill titled 'the Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005' in the Rajya Sabha to address various aspects of the issue of communal violence.

Statement

Details of number of communal incidents in the Stages of Jammu and Kashmir, Uttar Pradesh and Andhra Pradesh during the last three years, i.e., 2007, 2008 and 2009

-	States		
Year	Jammu and Kashmir	Uttar Pradesh	Andhra Pradesh
2007	1	138	13
2008	0	114	17
2009	0	159	17

New Visa System

1849. SHRIMATI SHOBHANA BHARTIA:

SHRIN.K.SINGH

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether to check the entry of foreign visitors and been track of their whereabouts, the Union Government has proposed to provide tamper proof, machine readable visa stickers to foreign visitors;

- (b) if so, the details thereof;
- (c) whether a large number of foreign visitors are not returning to their native nations; and
- (d) if so, the details thereof and to what extent the new visa system will beep a track of foreign visitors whereabouts?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLAY RAMACHANDRAN): (a) and (b) Yes, Sir. The proposed visa sticker has an implanted photograph alongwith a Machine Readable Zone (MRZ). The photograph prevents the usage of the visa sticker by another person whereas the machine readable visa facilities easy recording of the visa details in the database which can be used both for preventing the illegal usage of a lost visa sticker and for getting alarms on foreigners overstaying their visa validity period, thereby helping the Government to keep a track on such foreigners.

(c) and (d) As per the details received from the State Governments, as on 31.12.2009, 65750 foreigners (excluding Pakistani nationals) were overstaying in the country.

The proposed visa sticker can be read by the machine automatically enabling capturing of the requisite visa details the arrival of the foreigners. Based on the captured details, the overstay of the foreigners would be highlighted by the visa system. Using other databases collected by the registration authorities, the overstaying foreigners can be tracked.

Indian villages on other side of babed fencing on Indo-Bangladesh IB

†1850. SHRI ANIL MADHAV DAVE:

SHRI SHREEGOPAL VYAS:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that two Indian villages situated at Indo-Bangladesh international border lie on the other side of barbed wire put up for checking Bangladeshi infiltration;
 - (b) whether villages have to face problems as a consequences;

†Original notice of the question was received in Hindi.